

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2975
ANSWERED ON:18.12.2008
AWARDING OF A STATUS TO PUBLIC SECTOR UNDERTAKINGS
Nayak Shri Ananta

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the criteria adopted by the Government to award A-1 status to Government undertaking companies particularly oil based Government undertakings;
- (b) the names of the Government undertaking companies which have been awarded A-1 status by the Government including oil based Government undertakings in the current year;
- (c) whether the Government has any proposal under consideration to award A-1 status to Engineers India Limited (EIL) on the line of Indian Oil Corporation Ltd; and
- (d) if so, the time by when such status is likely to be awarded to EIL?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

- (a) to (d) The Government has decided to retain the existing categorization of Central Public Sector Enterprises (CPSEs) as A, B, C & D and therefore the issues relating to grant of A+ category status to any CPSE and the criteria for awarding A+ category to any CPSE do not arise.